(OA No 060/01053/2014)

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

...

ORIGINAL APPLICATION NO. 060/01053/2014

Chandigarh, this the 5th day of November, 2015

...

CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)

...

Dinesh Datt Sharma, son of Shri Prem Datt Sharma, age 44 years, working as UDC in the office of National Research Centre for Equines, Sirsa Road, Hisar.

...APPLICANT

BY ADVOCATE: SHRI D.R. SHARMA

VERSUS

1. Indian Council of Agricultural Research through its Secretary, Krishi Bhawan, New Delhi.

2. The Director, National Research Centre for Equines, Sirsa Road, Hisar.

3. The Administrative Officer, National Research Centre for Equines, Sirsa Road, Hisar.

...RESPONDENTS

BY ADVOCATE: SHRI R K. SHARMA

ORDER (Oral)
...
HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER(J):-

Learned counsel appearing on behalf of the parties agree that the Writ Petitions No. 14475/2014 – Union of India etc. Vs. Dinesh Kumar & Ors. and 15194/2014 – Union of India etc. Vs. Tilak Raj Sharma & Ors. in which orders passed by this Tribunal are under challenge, pending in the Hon'ble High Court, stand adjourned sine-die as the issue is engaging the attention of the Hon'ble Apex Court of the country. They submitted that this matter can be disposed of at this stage with liberty to the applicant to file an application for revival of the case if need arises after the decision by the Hon'ble High Court, in the pending cases.

2.   Ordered accordingly.

(JUSTICE L.N. MITTAL)
MEMBER(J)

(RAJWANT SANDHU)
MEMBER(A)

Dated: 05.11.2015
`SK'

6.O.A. No.060/01053/2014

(DINESH DATT SHARMA VS. UOI)

21.04.2015

Present: None for the applicant.
             Mr. R.K. Sharma, counsel for the respondents

Since pleadings in the matter are complete, list

the matter for **final arguments on 13.05.2015.**

(DR. BRAHM A. AGRAWAL)   **(RAJWANT SANDHU)**
MEMBER (J)   **MEMBER (A)**

'sv'